

**BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN ZONE  
BENCH, PUNE  
ORIGINAL APPLICATION NO 37 OF 2025**

Pushkar Kulkarni )...Applicant

Versus

Pune Municipal Corporation and Ors )...Respondents

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Through,

**RONITA BHATTACHARYA BECTOR,**

Advocates for the Applicant

Office No. 17, 1<sup>st</sup> Floor, Rohit Chambers,

Janmabhoomi Marg, Fort,

Mumbai – 400 001

Email: ronita.b6@gmail.com



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**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**WESTERN ZONE BENCH, PUNE**  
**ORIGINAL APPLICATION NO 37 OF 2025**

Pushkar Kulkarni ) Applicant

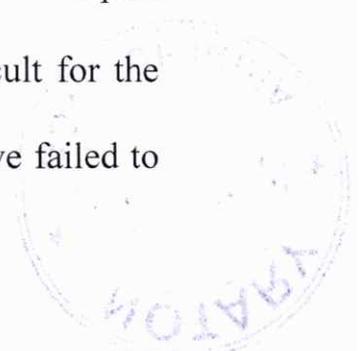
Versus

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**AFFIDAVIT ON BEHALF OF THE APPLICANT**

I, Pushkar Kulkarni, Indian Adult residing at D-901, Kapil Aasamant, Sr No. 124/3+4, Shivshakti Chowk, Pashan Sus Road, Pune - 411021, the Applicant No. 1 herein do hereby solemnly affirm and declare as under:

1. I say that I am filing this brief affidavit in light of the direction issues to Applicant in the order dated 16.04.2025 by this Hon'ble Tribunal regarding obtaining particulars of defaulters who are not in compliance with the notification of the Central Groundwater Authority named *Guidelines to Regulate and Control Groundwater Extraction in India*.
2. At the outset, I say that despite the best efforts on the part of the Applicant, I say that it has proved difficult for the Applicant to receive a list of defaulters who have failed to



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obtain the requisite NoCs as issued under the *Guidelines to Regulate and Control Groundwater Extraction in India* within Pune. The Applicant has made various efforts to obtain the necessary information by making enquiries in the necessary departments of the Respondent Authorities but has not been able to obtain the same till date, primarily as no Authority maintains a list of the NoCs not applied for and therefore not issued, to parties who should comply with the provisions in the Notified *Guidelines to Regulate and Control Groundwater Extraction in India*.

3. It is pertinent to note that a colleague the Applicant had previously filed an RTI Application seeking information, inter alia seeking the following information:

*"1. Please provide copies of all the NOCs issued to date by CGWA/CGWB to residential/industrial/commercial/bulk water tanker users/suppliers for the extraction of groundwater in Pune District Maharashtra.*



2. Please provide measurable data on the volume of groundwater extracted to date by residential/industrial/commercial/bulk water tanker users/suppliers in Pune District Maharashtra.”

4. Against both these queries, the Respondent Central Ground Water Authority replied vide a response letter dated 02.06.2022 that for the first query of the Applicant,that,

“Point 1 - All NOCs granted by CGWA are in public domain (<https://cgwa-noc.gov.in>) at the

following link : Download NOC- Issued Online:

<https://www.cgwa->

[noc.gov.in/Sub/ReoortNOClssuedLetterNOClssuedLener/ToExtU serPage.aspx](https://www.cgwa-noc.gov.in/Sub/ReoortNOClssuedLetterNOClssuedLener/ToExtU serPage.aspx)”

It is pertinent to note that the Applicant has obtained the information regarding the total number of NoCs issued by the Respondent Central Groundwater Authority as compiled at pages 399-421 of the present Original Application, as well as the details produced in the pleadings at para 24 to 31 of the pleadings.



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As against the information sought at point no. 2, its was noted,

*“Point-2- No information is available with this office in compiled form.”*

A copy of the RTI reply dated 02.06.2022 along with the information sought by the Applicant in the RTI Application has been annexed hereto and marked as **Annexure A-1.**

5. The Applicant therefore submits that this Hon'ble Court consider the pleadings made by the Applicant at para 24-31 of the Original Application as well as the reference to the 2023 Report of ACWADAM, titled “Unravelling Pune's Aquifers: Framework for Groundwater Management and Governance” which at page 220 of the Original Application to evaluate the argument of the Applicant that there is evidently large scale non-compliance with the provisions of the *Guidelines to*



*Regulate and Control Groundwater Extraction in India*. I say that the aforesaid report of ACWADAM noted that Groundwater extraction in Pune is estimated to be nearly 4 TMC (Thousand Million Cubic Feet), that too as a conservative estimate, which is about a quarter of the formal municipal water supplies. I say that the same can be corroborated by the replies of the respective Respondent Authorities, if notice is issued by this Hon'ble Tribunal and the present Original Application is admitted.

6. Notwithstanding the same, I, along with my colleagues have filed additional RTI Applications in an attempt to seek more detailed information regarding the defaulters of the *Guidelines to Regulate and Control Groundwater Extraction in India* since the order of this Hon'ble Tribunal dated 16.04.2025, and I crave leave to produce the replies received against these RTIs as and when I receive the same.



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7. I say that the present Application raises serious issues regarding pollution of groundwater in Pune, and deserves to be admitted by this Hon'ble Tribunal.



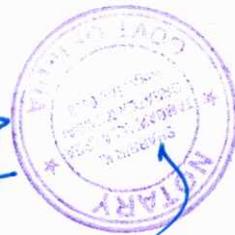
Solemnly declared at Mumbai

On this 9<sup>th</sup> day of June, 2025

) *[Signature]*

) Applicant

Pushkar Kulkarni



Identified by me

*[Signature]*

**RONITA BHATTACHARYA BECTOR**

Advocate for the Petitioner

BEFORE ME

**BEFORE ME**

*[Signature]*  
**S. K. TAMBAWALLA**  
ADVOCATE, HIGH COURT  
B-23, Taher Manzil  
Nesbit Road, Mazgaon  
Mumbai - 400 010

16-6-25



**NOTARY & REGISTERED**  
Sr. No. 22146 dt. 16/6/25

EXP. Dt.  
29.09.2029



ANNEXURE - A.I

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SPEED POST

Government of India  
Ministry of Jal Shakti  
Department of Water Resources, River Development & Ganga Rejuvenation  
Central Ground Water Authority  
Gallery No. 18/11, Jam Nagar House, Man Singh Road, New Delhi-110011  
Phone-011-23381409, Fax-011-23382051, Email:cgwa@nic.in

No.17-42/RTI/CGWA/Maharashtra/2021-2022- 176

Dated: 02 JUN 2022

To,

✓ Sh. Ravindra Sinha  
C-703, Camellia Apartments,  
Baner Pashan Link Road,  
Pashan, Pune-411021 (Maharashtra)

**Sub:-** Seeking information under 'The Right to Information Act-2005'.

Sir,

This is with reference to your RTI application No. CGWBD/R/E/22/00132 dated 15.05.2022 received by CPIO,CGWA, New Delhi on 23.05.2022 seeking information under RTI Act, 2005.

**Point-1-** All NOCs granted by CGWA are in public domain (<https://cgwa-noc.gov.in>) at the following link.

Download NOC- Issued Online:

<https://www.cgwa-noc.gov.in/Sub/Report/NOCIssuedLetter/NOCIssuedLetter/ToExtUserPage.aspx>

**Point-2-** No information is available with this office in complied form.

Yours faithfully,

*Anmol Sharma*

(Anmol Sharma)  
Scientist 'C' & CPIO

## Online RTI Request Form Details

## RTI Request Details :-

RTI Request Registration number	CGWBD/R/E/22/00132
Public Authority	Central Ground Water Board

## Personal Details of RTI Applicant:-

Name	RAVINDRA SINHA
Gender	Male
Address	C-703, CAMELLIA APARTMENTS , BANER PASHAN LINK ROAD, PASHAN,PUNE
Country	India
State	Details not provided
Status	Urban
Educational Status	Literate
	Above Graduate
Phone Number	+91-7774001188
Mobile Number	+91-7774001188
Email-ID	ravisinha[at]hotmail[dot]com

## Request Details :-

Citizenship	Indian
Is the Requester Below Poverty Line ?	No

(Description of Information sought (upto 500 characters))

<b>Description of Information Sought</b>	
Please provide below information and documents for the Pune district of Maharashtra related to the CGWA/CGWB rules for issuing NOC to residential/industrial/commercial/bulk water tanker users/suppliers for extraction of groundwater.	
1. Please provide copies of all the NOCs issued to date by CGWA/CGWB to residential/industrial/commercial/bulk water tanker users/suppliers for the extraction of groundwater in Pune District Maharashtra.	
2. Please provide measurable data on the volume of groundwater extracted to date by residential/industrial/commercial/bulk water tanker users/suppliers in Pune District Maharashtra.	
Concerned CPIO	V K Dhaundiyal CGWA
Supporting document (only pdf upto 1 MB)	Supporting document not provided

Print

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**AFFIDAVIT OF THE APPLICANT**

**ON THIS DATED 16<sup>TH</sup> JUNE 2025**

**RONITA BHATTACHARYA BECTOR**

Advocates for the Applicant

Office No. 17, 1<sup>st</sup> Floor, Rohit Chambers,

Janmabhoomi Marg, Fort,

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Email: ronita.b6@gmail.com